

**REPORT FILED BY THE ANDHRA PRADESH COASTAL ZONE
MANAGEMENT AUTHORITY BEFORE THIS HON'BLE NGT IN O.A. No.
04 /2013(SZ)**

It is humbly submitted that the Hon'ble Tribunal in their orders dated: 26-08-2021 in para No -7 to 9 direct as follows:

7. Apart from that, we feel that it is high time for the higher authorities to look into the issue and come with a proper action plan to prevent further sea erosion and protect the coastal regions in the respective States. So, we direct the Chief Secretaries as well as the Principal Secretaries for Environment for the States of Tamil Nadu, Kerala, Andhra Pradesh and Union Territory of Pondicherry respectively to come with a concrete shoreline management plan prepared by them for the purpose of preventing sea erosion in the respective areas and if it is not so far prepared, they are directed to come with a concrete plan before the next hearing date, as the matter is pending from 2013 onward for the purpose of resolving the issue.

8. They are directed to submit their respective reports regarding the shoreline management plan before this Tribunal on or before 07.10.2021 by e-filing in the form of Searchable PDF/OCR Supportable PDF and not in the form of Image PDF along with necessary hardcopies to be produced as per Rules, failing which, this Tribunal will be compelled to dispose of

the cases on the basis of the materials available on record and appropriate directions will be issued.

9. The Registry is directed to communicate this order to the Ministry of Environment, Forests & Climate Change (MoEF&CC) and National Page 5 of 5 Coastal Zone Management Authority (NCZMA), State Coastal Zone Management Authority of Coastal States namely, Tamil Nadu, Kerala, Andhra Pradesh and Union Territory of Puducherry and also to the Chief Secretary as well as the Principal Secretary for Environment for the States of Tamil Nadu, Kerala, Andhra Pradesh and Union Territory of Puducherry by e-mail immediately for their information and compliance of the direction

1. Based on the success of the Phase-I of the ICZM project and an in-principle approval from DEA, Ministry of Finance; the project is being extended to all the 13 Coastal States/UTs (Maharashtra, Gujarat, Odisha, West Bengal, **Andhra Pradesh**, Tamil Nadu, Goa, Puducherry, Kerala, Karnataka, Daman and Diu, Andaman and Nicobar Island, Lakshadweep). The Preparatory activities for the Phase-II is in progress in the identified coastal stretches of the respective States/UTs shall be grouped under the following broad themes: -
 - ✓ Conservation of Coastal & Marine ecological resources.
 - ✓ Coastal Pollution management and related infrastructure upgrade.
 - ✓ Livelihood security and sustainable development of coastal communities.
 - ✓ Capacity Building & implementation of ICZM Plans.
2. The Ministry of Environment, Forest and Climate Change, GoI, New Delhi has an ongoing Integrated Coastal Zone Management Project (ICZMP) which is proposed to be implemented in remaining coastal states including Andhra Pradesh in 2nd phase.

3. As per the **GO. MS No. 105 dt 23.10.2018** issued by EFS&T Dept. Government of A.P , where in integrated Coastal Zone Management Society of AP (ICZMS) was constituted with Steering Committee, Governing Body, State Project Management Unit and their objectives and functions
4. The EFS & T Dept, Govt. of Andhra Pradesh engaged **National Centre for Sustainable Coastal Management** (NCSCM), Chennai for preparation of Preliminary Project Report for Integrated Coastal Zone Management Project (ICZMP) for the State of Andhra Pradesh.
5. The EFS&T Dept, Govt. of A.P vide lr dt: 24.01.2019 submitted the Preliminary Project Report (PPR) of Integrated Coastal Zone Management Project (ICZMP) for the state of Andhra Pradesh duly complying the requirements of World Bank prepared by NCSCM, Chennai to MoEF &CC, GoI, New Delhi for kind consideration for financial projection with total project cost of Rs 335.82 Crore.

6. INTEGRATED COASTAL ZONE MANAGEMENT PLAN:

Integrated Coastal Zone Management (ICZM) is a concept that promotes sustainable coastal development by bringing together activities of multiple sectors in a plan area and ensuring that one activity does not have an adverse impact on another and there are minimal overlaps and gaps. An ICZM plan requires preparation of a number of management sub-plans based on key issues and problems identified in the plan area mostly related to shoreline changes, pollution, conservation of resources and biodiversity, livelihoods of resource dependent communities, disasters etc. After preparations of all sub-plans are completed, they will be integrated and final plan will be prepared and further course of action in the plan area will be recommended. While doing so, it is likely that gaps and overlaps will be identified. These will then be addressed appropriately. The project area is from Nizampatnam to Vishakapatnam city covering 5 districts of Guntur, Krishna, East and West Godavari and Vishakapatnam having a distance of

400 km. The major impacts of land based activities on the coastal zone of both the sectors over the years include: Erosion of beaches and resultant losses habitat for biodiversity, space for fishing community for drying nets, beaching crafts etc and increased vulnerability to seawater flooding into coastal land during storm surges, siltation of mouths of estuaries and lagoon resulting in poor inflow of seawater declining estuarine biota and degradation of mangroves, increased saline intrusion due to stronger storm surges, degradation of seawater quality due to discharge of wastes/use water from land based sources such as human settlement, industries and power plants, conflicting and excessive use of coastal land for human settlement, industries etc led to decrease of green cover and shrinkage as well as contamination of inland water bodies thus aggravating negative impacts of climate change. Also, the Guntur, Krishna, East and West Godavari coasts are prone to damages to infrastructure and property due to natural disasters like cyclone and flood. The sub plans under the various categories such as shoreline management, resources management, livelihoods management, disaster management, pollution management and conservation management will be integrated into a single plan. Preparation of land use, habitat maps for marine organisms, vulnerability maps etc, Preparation of sub-plans for various sectors based on issues and problems identified, Strategic Environmental Assessment: Evaluation of solutions developed to address issues and problems of sub-plans; identification of gaps and overlaps and resolving them and analysis of cross-impacts and where necessary suggestion of alternate solutions, Integration of the sub-plans and preparation of draft ICZM plan and Stakeholder consultations on draft ICZM plan and revision of plan where needed would be the project components. The below table gives the projects that have been finalised as priority projects to be taken up under the ICZM Programme.

Table: Priority Projects for ICZM

No	Implementing Agency	Title of Priority Project	Total Rs. Crore
	ICZM Plan		
1	National Centre for Sustainable Coastal Management	Preparation of ICZM plan with coastal processes studies for coastal areas from Nizampatnam to Kakinada	22.99
	Conservation Management		
2	National Inst of Ocean Technology	Coastal Protection using soft engineering methods at Uppada	50.00
3	Principal Chief Conservator of Forests	Conservation of Coastal Forests in five Districts of Andhra Pradesh	78.00
4	AP Biodiversity Board	Database and capacity building for Biodiversity conservation along coastal Andhra Pradesh	7.00
		Sub-total	135.00
	Pollution Management		
5	Dept of Panchayati Raj and Rural Dev	Solid waste management in selected coastal villages of Andhra Pradesh	10.00
6	Public Health & Municipal Engineering Department	Management of sewage in selected urban coastal local bodies of E.Godavaridist Andhra Pradesh	49.00
7	AP State Pollution Control Board	Monitoring of air and water quality along the coastal areas of Andhra Pradesh	53.20
		Sub-total	112.20
	Livelihood Management		
8	Dept of Fisheries	Augmentation of fishery infrastructure in Nizampatnam Fishing harbour to promote blue economy	30.00
9	Dept of Tourism	Development of Environment Friendly Blue flag Beach Front at	10.00

No	Implementing Agency	Title of Priority Project	Total Rs. Crore
		SuryalankaBapatla, Guntur District	
		Sub-total	35.00
	Inst Arrangement & capacity building		
10	Dept of Forests, Env. S & T	Setting up of a State Project Management Unit (SPMU) in DEFST under ICZMP	25.63
		Total	335.82

7. As per the NGT OA no .04 of 2013 (SZ) regarding the preparation of action plan of ICZMP for preventing sea erosion and protect the coastal regions for the state of Andhra Pradesh. The EFS&T Dept, Govt. of A.P vide Ir dt: 24.01.2019 submitted the Preliminary Project Report (PPR) of Integrated Coastal Zone Management Project (ICZMP) for the state of Andhra Pradesh which include Eco-Friendly Preventive measures for coastal erosion at Uppada coast near Kakinada of Andhra Pradesh. The details are mentioned below:

	Name of the Project		Eco-Friendly Preventive measures for coastal erosion at Uppada coast near Kakinada of Andhra Pradesh		
2	Sectoral area		Conservation Management		
3	Total Financial outlay		50.00 crores		
4	Details of the external development agencies (and the amount sought from each)		The World Bank		
5	Financial arrangement		Rs. in Cr		
Total External Assistance (Rs. in cr)	Counterpart funds being made available by				Total (Rs. in Crores)
	Implementing agency	State Govt. (Rs. in Cr)	Central Govt.	Others, if any	
Rs 25.00	Nil	10.00	15.00	Nil	50.00
6	Project duration (dates/months/years)		4 years		

7	Location of project	Uppada, near Kakinada in Andhra Pradesh
12	Implementing agency	Irrigation Department and National Inst of Ocean Technology
13	Basic design of the project	Prevention/control of erosion thro scientifically designed coastal protection structures with no or minimum negative impacts
-	Goals and objectives	Management of existing and anticipated erosion through effective eco-friendly and multi-purpose coastal protection measures.
-	Activities involved	Designing of multi-purposeEco-coastal protection structures at Uppadausing sediment transport determined by coastal process studies and construction of anti erosion measures
-	Outputs of the project	Coastal protection structures constructed with minimum impacts to adjacent coast
-	Outcome of the project	Beaches lost due to erosion would be restored gradually providing space for fishers and local communities
14	Target population/ groups	Coastal communities in Uppada
16	Quantitative and qualitative (verifiable)target indicators	Qualitative target indicator is beaches available for recreation and livelihood related activities and quantitative indicator is 2 km long beaches at locations is protected using coastal structures
17	Environmental sustainability of theproject	High as the focus is to ensure protection of beaches from erosion

ICZM plan :

An ICZM plan requires preparation of a number of management sub-plans based on key issues and problems identified in the plan area mostly related to shoreline changes, pollution, conservation of resources and biodiversity, livelihoods of resource dependent communities, disasters etc. After preparations of all sub-plans are completed, they will be integrated and final plan will be prepared and further course of

action in the plan area will be recommended. While doing so, it is likely that gaps and overlaps will be identified. These will then be addressed appropriately. The project area is from Nizampatnam to Vishakapatnam city covering 5 districts of Guntur, Krishna, East and West Godavari and Vishakapatnam having a distance of 400 km

1	Name of the Project	Preparation of ICZM plan for the coastal areas from Nizampatnam to Vishakapatnam of Andhra Pradesh
2	Sectoral area	Coastal Zone Management – inter sectoral – shoreline, livelihoods, conservation, disaster, capacity building
3	Total Financial outlay – Rs.	2299.24 lakhs
4	Details of the external development agencies (and the amount sought from each)	World Bank
6	Project duration (dates/months/years)	4 years
7	Location of project	Coastal areas of Nizampatnam to Vishakapatnam
8	Implementing agency	Department of Environment, Forests, Science, and Technology (DEFST)
9	Basic design of the project	The project is designed to establish the use of adoption of ICZM practices thro inter-sectoral linkages in addressing sectoral issues and problems in an integrated manner
-	Goals and objectives	Promote sustainable development of coastal areas; Livelihood security, conservation, development based on scientific principles.
-	Activities involved	Preparation of ICZM Plan with 6 sectoral sub plans. The major activities involved are identification of key issues and problems, analysis of issues and development of integrated management solutions thro' cross impact analysis
-	Outputs of the project	ICZM Plan for identified project area with implementation of prioritised

		projects as given in text below
-	Outcome of the project	Existence of an ICZM plan and appropriate state level institutional structure for guiding and coordinating implementation of ICZM approaches
10	Target population/ groups	Coastal communities in Andhra
11	Quantitative and qualitative (verifiable) target indicators	Qualitative target indicator is establishment of a mechanism for adoption of ICZM practices and quantitative target indicator is preparation of an ICZM plan with 6 sectoral sub plans.
12	Environmental sustainability of the project	High as the focus is on integrated management of sectoral activities to ensure no adverse environmental impacts on each other
13	Land acquisition / Resettlement and Rehabilitation involved	Nil
14	Linkages with Similar Projects	It is an umbrella project with 6 sub plans on shoreline, pollution, conservation, livelihood, resources and disaster management.
	Does the project form part of the sectoral project? If yes, who are the other partner with details of the specific activities being undertaken by them	Projects fall under Environmental, development and social sectors.
	i. Does the proposal have elements of sustainable systems re-engineering and or sustainable process re-engineering which would lead to improved systems, business processes or delivery mechanisms?	Yes
	ii. Does the proposal involve capacity building/institution building that can foster better outcomes on a long term sustainable basis?	Yes it leads establishment of an institutional framework for ICZM
	iii. Does the proposal have focus on service delivery/improvement (rather than only asset creation) in a sustainable manner-which otherwise has not been the norm in the project implemented in the sector-e.g. focus on levels of reduction of water loss, focus on number of hours power/water is available per day, reduction in waterborne diseases?	Implementation of ICZM plan with sub-loss will lead to prevention of salt water intrusion and reduce contamination of ground water resulting in reduction of water borne diseases
	iv. Does the proposal bring together otherwise disparate attempts/schemes to one synergetic platform, which has not been possible hitherto (e.g. nutrition, gender issues, livelihoods)?	Yes – integrated management as opposed to sectoral management thro' ICZM plan and cross-impact analysis

	vii. Are knowledge transfer, technology transfer and best practices transfer from international experience envisaged with adequate long term engagement for ensuring sustainability in Indian context?	Yes through capacity building
	ix. Does the proposal address issues of real sector reforms e.g. Development of sectoral policies, development of institutional structures, setting up of regulatory framework/regulators?	Yes. It creates an ICZM set up to ensure sustenance of all sectoral activities without causing adverse impacts on activities of other sectors
	x. Does the proposal have elements that are transformational in nature - which if implemented could transform the way systems function or the way delivery of services are done?	Yes from sectoral management approach to integrated management
	(ii) Does the proposal look at financial sustainability and O & M related issues which otherwise has not been the norm in the sector?	Yes
	iv. Does the proposal involve CDM and accrual of carbon credits as a natural by-product of core development projects which can be a way of financing the project?	The project includes restoration of mangroves and coastal forestry development which contribute to carbon sequestration in a marginal manner

8. Present status of ICZMP:

- The DPR of 30% i.e Rs 149.02 crores is prepared by National Centre for Sustainable Coastal Management (NCSCM) for the state of Andhra Pradesh for the activities of ENCORE project as first phase for the F.Y 2020-21 to 2024-2025 is submitted to SICOM and the details are mentioned below:

Activity No. (as per DPR)	Activities	Estimated Cost (Cr)	Implementing Agency
84	Monitoring of air and water quality and strengthening of zonal and regional labs	53.02	State Pollution Control Board, Andhra Pradesh
85	Setting of SPMU for implementation of ICZMP, Andhra Pradesh	23.00	State Project Management Unit, Andhra Pradesh

86	Conservation of coastal forests in 5 coastal districts of Andhra Pradesh	66.00	Principal Chief Conservator of Forests, Andhra Pradesh
87	Database and capacity building for biodiversity conservation	7.00	Biodiversity Board, Andhra Pradesh
Total Rs		149.02 Crores	

This is submitted for kind information.

Dated: 08.11.2021

Vijayawada



For Member Secretary
Andhra Pradesh Coastal Zone
Management Authority, Vijayawada

